

matters stand, an assurance was given by the erstwhile Punjab Government that no municipal taxes would be imposed for a period of 25 years in the interest of the speedy development of the town. These are the main reasons which have prompted us to take this decision.

**SHRI A. N. VIDYALANKAR :** Does the Minister feel the time is ripe now to reconsider the whole position and revise the present status of Chandigarh so far as municipal administration is concerned.

**SHRI K. C. PANT :** The matter has also been gone into thrice, twice in the Home Minister's Advisory Committee and once in the Chief Commissioner's Advisory Committee. On all these occasions, the ultimate decision was not to proceed with it.

**Closure of Tea gardens in Darjeeling area (West Bengal)**

\*382. **SHRI GADADHAR SAHA :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are aware that a large number of tea gardens have been closed down in Darjeeling area, West Bengal ;

(b) if so, their number and the reasons therefor ; and

(c) whether Government are providing short-term capital to these tea gardens for reopening them ?

**THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) :** (a) and (b). A Statement is laid on the Table of the House.

(c) There is no scheme under consideration for providing short-term capital to reopen the closed tea garden.

*Statement*

(a) and (b). Three tea gardens in Darjeeling were closed down during the 5 years

ending 1969. One tea garden was closed down due to uneconomic working ; another tea garden was requisitioned for defence purposes and the third garden which was closed down due to uneconomic working had been resumed by the West Bengal Government under the Estates Acquisition Act.

**SHRI GADADHAR SAHA :** Is it a fact that a large number of tea gardens have been closed in the Darjeeling hill area ? If so, what is the number, what are the causes for the closure and what remedial measures have been taken to reopen them ?

**SHRI L. N. MISHRA :** As I stated in the main answer, three gardens have been closed, the main reason in the case of two being uneconomic working and in the other case, it was taken over for defence purposes. There is no proposal at the moment to open any of them.

**Per Capita Development expenditure in States during Fourth Plan**

\*378. **SHRI SHYAMNANDAN MISHRA :** Will the Minister of PLANNING be pleased to state :

(a) how would the per capita development expenditure in States vary during the Fourth Plan ; and

(b) the comparative figures during the earlier Plan periods ?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) :** (a) and (b). A statement indicating per capita plan outlays during the Fourth Plan period and comparative figures of per capita expenditure during the earlier periods, is laid on the Table of the House.

*Statement*

(In Rupees)

State	Annual						
	First Plan	Second Plan	Third Plan	Plan 1966-7	Plan 1967-8	Plan 1968-9	Fourth Plan 1969-74
1. Andhra Pradesh	33	52	91	23	16	18	94
2. Assam	29	57	103	19	22	19	161
3. Bihar	25	40	67	14	13	12	89
4. Gujarat	58	76	108	25	27	32	165
5. Haryana	—	—	—	25	29	36	214
6. Jammu and Kashmir	39	77	166	45	52	55	586
7. Kerala	31	49	101	23	25	25	117
8. Madhya Pradesh	34	48	84	15	14	15	93
9. Maharashtra	37	57	103	26	26	31	174
10. Mysore	46	62	100	21	23	25	116
11. Nagaland	—	—	280	130	136	132	903
12. Orissa	56	54	120	22	22	17	99
13. Punjab	104	87	126	24	34	32	191
14. Rajasthan	39	53	97	21	16	19	111
15. Tamil Nadu	12	57	98	22	24	24	129
16. Uttar Pradesh	25	32	72	18	18	17	103
17. West Bengal	54	48	80	13	12	13	69
<i>All States average.</i>	39	51	91	20	20	21	119

**SHRI SHYAMNANDAN MISHRA :** After some steps had already been taken by the Planning Commission to help the weaker States, are there any other proposals for the same purpose? Earlier, it was decided that 10 per cent of the total that would be made available to the States would be for the weaker States? What is the position now? Is the Planning Commission thinking of any further measures in this direction?

**SHRI MOHAN DHARIA :** The NDC has taken this aspect into consideration. According to the decision taken in 1968, the pool from the Fourth Plan was provided for the requirements of Assam, Jammu and

Kashmir and Nagaland. As for the other States, some criteria have been laid down by the NDC; 60 percent amount goes on the basis of population, 10 per cent goes on the basis of tax effort, 10 per cent for such States whose per capita average income is lower than the national average and 10 per cent for continuing schemes which are spill-over schemes. So this care has been taken. It is for the States to try to mobilise their own resources in their own areas.

**SHRI SHYAMNANDAN MISHRA :** Has any special request been made by the Government of Bihar for help in a special way?

**SHRI MOHAN DHARIA :** Requests are being made by all States, even those whose per capita average income is more than the national average. The question is, having regard to various problems of various States, to what extent the Central pool could be allocated. For this purpose, the criteria have been laid down after consulting all Chief Ministers. It is their decision. That is the only decision having regard to the present set up of the country.

### WRITTEN ANSWERS TO QUESTIONS

#### Indo-Soviet agreement for exporting Coir Products to U.S.S.R.

\*361. **SHRI JYOTIRMOY BOSU :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any agreement has been signed between India and Soviet Union recently for exporting coir products to the Soviet Union ;

(b) the salient points of the agreement ; and

(c) the steps Government are taking to increase the export of coir products to the Soviet Union ?

**THE MINISTER OF FOREIGN TRADE (SHRI L.N. MISHRA) :** (a) and (b). No agreement as such between Government of India and Government of USSR has been signed specifically for exporting coir products to the USSR. However, in the Long Term Trade Agreement signed between the two Governments in December 1970 "Coir Goods" is one of the items for export from India to USSR.

(c) Exports of coir goods to USSR have been progressing satisfactorily and there has been no need to adopt special measures for increasing exports of these goods to the USSR.

#### S.T.C. Units in States for Liaison with Exporters

\*363. **SHRI BISHWANATH JHUN-JHUNWALA :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the State Trading Corporation has decided to set up units in the States to maintain liaison with the exporters of the States ;

(b) if so, when the scheme will be put into action ; and

(c) the share of various States for exports per year through the State Trading Corporation ?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE  
(SHRI A.C. GEORGE) :** (a) No, Sir.

(b) Does not arise.

(c) No shares have been fixed.

सरकार द्वारा विभिन्न वस्तुओं के आयात  
और निर्यात व्यापार का अपने हाथ  
में लिया जाना

\* 364. श्री ओंकार लाल बेरवा : क्या  
विदेश व्यापार मंत्री यह बताने की कृपा  
करेंगे कि :

(क) उन वस्तुओं के क्या नाम हैं जिनका  
आयात और निर्यात व्यापार सरकार ने अब  
अपने हाथ में लिया है; और

(ख) वर्ष 1971-72 के दौरान सरकार  
का विचार किन वस्तुओं के आयात और निर्यात  
व्यापार को अपने अधिकार में लेने का है ?

विदेश व्यापार मंत्री (श्री एल. एन. मिश्र) :

(क) उन मर्चों की एक सूची सभा पटल पर  
रखी जाती है जिन का आयात तथा निर्यात